

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 783/92
MA 35/93

12

New Delhi this the 14th Day of February, 1997

Hon'ble Smt. Lakshmi Swaminathan, M(J)

Hon'ble Shri N. Sahu, Member (A)

Sh. J.P. Sharma
Asstt. Director (Horticulture)
Horticultural Development Divn. II
PWD (DA) New Delhi.

(By Advocate Shri K.B.S. Rajan) ... Applicant

Vs.

1. The Union of India through the
Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.

2. The Director General of Works,
CPWD, Nirman Bhawan, New Delhi.

3. The Chairman,
Union Public Service Commission,
Dhlopur House,
New Delhi.

4. Dr. Uday Bhan Singh
Deputy Director (Horticulture)
C.P.W.D. I.P. Bhawan,
New Delhi.

(By Advocate Shri M.K. Gupta) ... Respondents

ORDER (oral)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Gupta, learned counsel submits that he has been authorised to represent official respondents ~~also~~ and has filed memo. of appearance on behalf of the official respondents also.

2. Shri K.B.S. Rajan, learned counsel for the applicant submits that the applicant ~~also~~ has now retired and ^{also} in the meantime he was/ promoted to the post of Deputy Director (Horticulture) on ad hoc basis and therefore, he is no longer pursuing this case.

3. In the above circumstances, this OA is dismissed as withdrawn.

N.Sahu
(N.Sahu)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)